

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

**CORAM: HON'BLE BHASKARA PANTULA MOHAN-MEMBER JUDICIAL
CORAM: HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.07.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/238/2021
NAME OF THE COMPANY	Rayalaseema Industries (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Bhadrashree Steel and Power Ltd
NAME OF THE RESPONDENT(S)	Rayalaseema Industries (India) Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Learned Counsel for Operational Creditor appeared via video conference.

Withdrawal Memo dated 04.07.2022 has been filed by the Operational Creditor with a prayer to permit the Operational Creditor to withdraw the Company Petition. Having heard the submissions and having seen the Memo for Withdrawal of Petition, permission is granted to withdraw the petition in terms of Rule 8 of the Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016. Hence, **CP (IB) 238/9/HDB/2021 is disposed of as withdrawn.**

SDI-

MEMBER (T)

Syamala

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MEMBER (J)